

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.

(i) Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1993-94.

(ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT/7109/95]

(5) A copy of the Profit and Loss Account and Balance Sheet (on accrual basis) of the Department of Telecommunications for the year 1992- (Hindi and English versions).

[Placed in Library. See No. LT 7110/95]

**Annual Report and Review on the Working of Energy Management Centre, New Delhi for 1993-94 and statement showing reasons for delay in laying these papers etc.**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Energy Management Centre, New Delhi, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Energy Management Centre, New Delhi, for the year 1993-94.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 7111/95]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation, Calcutta, for the year 1993-94, alongwith Audited Accounts, under sub-section (5) of the section 45 of the Damodar Valley Corporation Act, 1948.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation, Calcutta, for the year 1993-94.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 7112/95]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Power Training Institute, Faridabad, for the year 1993-94 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Power Training Institute, Faridabad, for the year 1993-94.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library See No. LT 7113/95]

12.24 hrs.

PUBLIC ACCOUNTS COMMITTEE

**Eighty-Third Report**

[English]

SHRI LDR. KAMAL CHAUDHARY (Hoshiarpur): I beg to present the Eighty-Third Report (Hindi and English versions) of the Public Accounts Committee (10th Lok Sabha) on Customs Receipts-Loss of revenue due to non-availability of a provision in the Act.

12.24½ hrs.

STANDING COMMITTEE ON TRANSPORT AND TOURISM

**Twelfth Report**

[English]

SHRI PETER G. MARBANIANG (Shillong): I beg to lay the Twelfth Report (Hindi and English versions) of the Department Related Parliamentary Standing Committee on Transport and Tourism on Development of Tourism and Transport in North East.

12.25 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1994-95

[English]

THE MINISTER OF FINANCE (SHRI MANMOHAN SINGH): I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of Budget (General) for 1994-95.

[Placed in Library. See No. LT 7101/95]